

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

NOTIFICATION

No: 805 of 2021/RG

Dated: 24-02-2021

It is hereby notified that the Provisional Enrolment No. JK-25/2015 dated 20.02.2015 of Shri Akarshan Koul S/o Shri Satish Koul R/o H. No. 60 B/D Gandhi Nagar, Jammu issued by Hon'ble High Court of Jammu & Kashmir vide Notification No.1185 dated 24.02.2015 shall be treated as cancelled, as the subject has been appointed as Legal Assistant in Health and Medical Education Department vide Government order No. 70-GAD of 2017 dated 17.01.2017.

By Order.

(Mohammad Yasin Beigh)
Registrar (Adm)

No: 28513-519/RG/LP Dated: 24-02-2021.

Copy to the: -

1. Registrar Judicial, High Court Wing Jammu.
2. Principal District & Sessions Judge Jammu
3. Secretary, Bar Council of India, New Delhi
4. President J&K High Court of Bar Association Jammu.
5. Manager Government Press, Jammu for publication in the next issue of the Govt. Gazette.
6. CPC, High Court of J&K, Jammu for uploading on the High Court website.
7. Shri Akarshan Koul S/o Shri Satish Koul R/o H. No. 60 B/D Gandhi Nagar, Jammu for information.

Registrar (Adm)